

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**OA No 50 OF 2023**

**IN THE MATTER OF:**

**Ramisetti Suresh Kumar**

..... Applicant

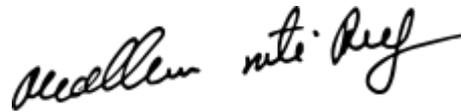
**Vs**

**State of Andhra Pradesh & Others**

.... Respondents

**REPORT FILED BY THE APPCB 4<sup>th</sup> RESPONDENT**

**DATE - 13.07.2024**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

**#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.**

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (N.G.T)  
SOUTHERN ZONE (SZ), CHENNAI.**

**Original Application No. 50 of 2023(SZ)**

**Sri Ramiseti Suresh Kumar**

Applicant

Versus

**State of Andhra Pradesh & Others**

Respondent

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Place: Vijayawada

Date:12.07.2024

  
Environmental Engineer  
APPCB, RO, Vijayawada  
**ENVIRONMENTAL ENGINEER**  
A.P. Pollution Control Board  
Regional Office, Vijayawada

**Report of the A.P. Pollution Control Board in compliance with the Hon'ble N.G.T (SZ), Chennai Orders dated. 03.10.2023 in O.A. No. 50 of 2023 filed by Sri Ramisetti Suresh Kumar, Thotamula (V), Gampalagudem (M), NTR District, Andhra Pradesh.**

It is to submit that Sri Ramisetti Suresh Kumar, Thotamula (V), Gampalagudem (M), NTR District, Andhra Pradesh has filed Original Application (O.A.) No. 50 of 2023 before the Hon'ble National Green Tribunal (N.G.T) Southern Zone (SZ), Chennai on extraction of soil and pollution caused due to brick kilns.

In this regard, it is to submit that the APPCB, Regional Office, Vijayawada has received a complaint from Smt Ramisetti Pushpavathi, R/o. Thotamula (V), Gampalagudem (M), NTR District through Spandana Portal on 25.07.2022 regarding operation of brick kilns by Sri Battula Anjaiah. The APPCB, RO, Vijayawada has addressed a letter on 28.07.2022 to the Tahsildar, Gampalagudem Mandal with a request to take action against the brick kilns, as per G.O.Ms. No.80, Dated.22.04.2010 issued by Environment, Forest, Science & Technology (Environment) Department, Govt. of A.P, as per the delegation of powers.

Again, complaints were filed by Smt Ramisetti Pushpavathi and Sri Ramisetti Suresh Kumar through Spandana Portal on 12.01.2023, which were forwarded by the District Administration to the Board with a direction to take necessary action against the brick kilns operating at R.S.No.469 & 463/3, Vinagadapa (V), Gampalagudem (M), NTR District.

The officials of the APPCB, RO, Vijayawada attended the complaints on 13.01.2023 and conducted Ambient Air Quality Monitoring (AAQM) at the complainant's agricultural land in presence of the VRO and the Panchayat Secretary of Vinagadapa Village and Sri Ramisetti Suresh Kumar. The Particulate Matter (PM<sub>10</sub>) value is recorded as 170.0µg/m<sup>3</sup> (Std.-100µg/m<sup>3</sup>). The APPCB, RO, Vijayawada addressed a letter on 24.01.2023 to the Collector and District Magistrate, NTR District, duly submitting the inspection report and requested to issue necessary directions to the Tahsildar, Gampalagudem Mandal to initiate necessary action for redressal of the complaint.

Further, the APPCB, RO, Vijayawada addressed a letter to the Tahsildar, Gampalagudem Mandal on 20.02.2023 duly informing the inspection of the Board officials and Ambient Air Quality Monitoring (AAQM). The Tahsildar, Gampalagudem Mandal is requested to initiate necessary action against the brick kilns operating in the near the agricultural lands belongs to the complainant, Smt Ramisetti Pushpavathi, W/o. R. Rama Rao, D.No.1-169/1, Thotamula (V), Gampalagudem (M), NTR District, as per G.O. Ms. No.80, dt. 22.04.2010 issued by Environment, Forest, Science & Technology (Environment) Department, Govt. A.P.

The Board has submitted status report dated.30.08.2023 in O.A. No.50 of 2023.

The Hon'ble N.G.T (SZ), Chennai vide Order dated.03.10.2023 directed the following:

*"In the meanwhile, the Andhra Pradesh Pollution Control Board is directed to make an inspection and file a report regarding the functioning of these brick kilns, and their past activities, assess the damages and calculate the environmental compensation payable."*

In obedience to the Hon'ble N.G.T Orders, the Board Officials inspected the brick kilns on 27.10.2023 and the Board has submitted a status report dated.03.11.2023.

The APPCB has requested the Collector & District Magistrate, NTR District to constitute Joint committee regarding functioning of these brick kilns and their past activities, assess the damages and arrive the Environmental Compensation. Accordingly, the Collector & District Magistrate, NTR District has constituted Joint Committee with the following officials vide note approval dated.11.04.2024:

1. The EE, A.P. Pollution Control Board, Regional Office, Vijayawada
2. The Tahsildar, Gamapalagudem, NTR District
3. The District Mines and Geology Officer, NTR District
4. The Panchayath Secretary, Vinagadapa Panchayat
5. Representative from Irrigation Department concern area, NTR District
6. District Agricultural Officer, NTR District

The Board has addressed letters to the above officials to attend for the Joint committee inspection scheduled on 20.04.2024 to take action assess the damages and arrive the Environmental Compensation vide letters dated.12.04.2024. The Petitioner and the Respondents are also requested to attend during Joint committee inspection.

The Joint committee inspection held on 20.04.2024 at brick kilns located Vinagadapa(V), Gampalgudem (M), NTR District. The officials from APPCB, Mines & Geology, Irrigation and Panachayat Raj Departments. The Petitioner Sri Ramisetti Suresh Kumar and Respondents have attended the Joint inspection.

The officials from Revenue and Agricultural Departments are not attended for the Joint inspection.

The Board has again addressed letters to the Tahsildar, Gamapalagudem, NTR District and District Agricultural Officer, NTR District for Joint inspection of the brick kilns on 16.05.2024 at 11:00 A.M. to take further necessary action in respect of extent of mining of soil carried out nearby areas and extent of crop damage vide letter dated.30.04.2024.

The APPCB, RO, Vijayawada has submitted a status report to the Hon'ble N.G.T(SZ), Chennai on 08.05.2024.

The officials from the Revenue and Agriculture Departments are attended for joint inspection on 16.05.2024. The Petitioner Sri Ramisetti Suresh Kumar also attended for the inspection.

The Tahsildar, Gampalagudem Mandal, NTR District has submitted his report dated.23.05.2024.

The Assistant Director of Agriculture Department, Tiruvuru, NTR District vide his letter dated.11.07.2024 has submitted that they have addressed a letter to the Associate Director of Research, Regional Agricultural Research Station (RARS), Lam (V), Guntur District, A.P. for deployment of Scientists to investigate the impact of the air quality on the crop yield in Vinagadapa Village of Gampalagudem Mandal, NTR District.

It is to humbly submit that the Soil Scientist and Plant Protection Scientist from the Regional Agricultural Research Station (RARS), Lam (V), Guntur District, A.P. have visited the area including the petitioner's land on 26.06.2024. The Assistant Director, Agriculture Department, Tiruvuru vide his letter dated.11.07.2024, their report on the impact points is yet to be finalized and report will be submitted soon.

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.



**ENVIRONMENTAL ENGINEER**

ENVIRONMENTAL ENGINEER  
A.P. Pollution Control Board  
Regional Office, Vijayawada

Photographs of the Joint Committee Inspection conducted on 16.05.2024.



From  
G.Kennedy, M.Sc(Ag),  
Assistant Director of Agriculture®,  
Tiruvuru, NTR District.

To  
The Environmental Engineer,  
A.P. Pollution Control Board,  
Govt.of A.P., Amaravathi, A.P.

**Roc.No: A/21/2024 Dt:11.07.2024**

Sir,

Sub : Request for deployment of Scientists to investigate the impact of Air Quality on Crop Yield on Vinagadapa Village of Gampalagudem mandal – Scientists visited on 26.06.2024 Report pending intimated Reg.

Ref: 1) Lr.No.D-5/PCB/RO-VJA/2023-1222, Dt.24.01.2023 of the Environment Engineer, A.P. Pollution Control Board, Regional Office, Vijayawada.

2) Rc.No: C3/319/2023, Dt: 14.06.2024 of District Agriculture Officer, NTR Dt., Vijayawada.

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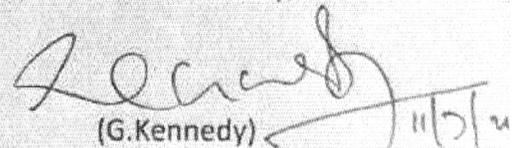
It is submitted that in request to the letter of A.P. Pollution Control Board, Vijayawada as cited in reference(1), the District Agriculture Officer, NTR Dt., Vijayawada addressed the Associate Director of Research, RARS, LAM, Guntur for deployment of Scientists to investigate the impact of Air quality on Crop Yield in Vinagadapa Village of Gampalagudem Mandal where a complaint was lodged by Smt.Ramiseti Pushpavathi W/o R.Rama Rao, Peda Komera, Gampalagudem Mandal.

In reference to the above cited reference(2) Dr.Sylaja, Soil Scientist and Dr.Srikanth, Plant Protection Scientist has visited the area on 26.06.2024 and their report on the impact points is yet to be finalized. The basic data like soil sample analysis data and C.C.experment data is already submitted to the scientists and their report is to be submitted soon.

This is for information and necessary action.

Thanking you Sir,

Your's faithfully,



(G.Kennedy)

Assistant Director of Agriculture®,  
Tiruvuru, NTR District

Copy Submitted to The District Agriculture Officer, NTR District, Vijayawada for information.

**Item No.09:-**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

**Original Application No. 50 of 2023 (SZ)**

**IN THE MATTER OF:**

Ramisetti Suresh Kumar.

...Applicant(s)

*Versus*

State of Andhra Pradesh and Ors.

...Respondent(s)

Date of hearing: 10.05.2024.

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): Ms. Pranali Tayade.

For Respondent(s): Dr. D. Shanmuganathan represented  
Mrs. Madhuri Donti Reddy for R1 to R7.  
Mr. S. Sai Sathya Jith,  
Ms. Aarti Mundar for R8, R12 & R13.

**ORDER**

1. The report of the Andhra Pradesh Pollution Control Board dated 09.05.2024 is taken on record, wherein it is stated that there will be a joint inspection on 16.05.2024 at 11 a.m. to take further necessary action.
2. The learned counsel appearing for Respondents No.8, 12 and 13 wants to file a report in this regard.
3. Let the matter be listed on **15.07.2024**.



Sd/-  
**Smt. Justice Pushpa Sathyanarayana, JM**

Sd/-  
**Dr. Satyagopal Korlapati, EM**

O.A. No.50/2023(SZ)  
10<sup>th</sup> May, 2024. AD.